

National Company Law Tribunal

Allahabad Bench

Allahabad

81(ND)/2014

TP41/397-398/ALL/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016.

NAME OF THE COMPANY: M/s Tejkumar Press Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2. Zeyaul Haque, Advocate.

(ZEYAUl HAQUE). For Respondents.

Order dated 17.08.2016 M/s 9811181487

9911814208

C.P. No. 81 (ND)/2014 M/s Tejkumar press Pvt. Ltd.

The learned Counsel for Shri Zeyaul Haque filed a protostat copy of order of CLB dated 02.11.2015 but seems to have been issued on 03.12.2015 indicating that the petition was disposed of. However, that order is not available on the file transferred to this bench by CLB. Office is directed to verify the record for the said order and place before the Bench on 31.08.2016 for necessary orders.

List the matter on 31.08.2016.

  
SH.VSR AVADHANI (Judicial Member)

Dated 17.08.2016